

OFFICE OF THE DISTRICT & SESSIONS JUDGE AT HOWRAH
NAZARETH DEPARTMENT

Order No. 04/N


Dated, Howrah, 04.03.2015

Sealed tenders are invited from the competent persons/ firms / companies who have sound knowledge as well as technical and financial capabilities for repairing the fiber optic connection of A.D.J 5th Court and A.D.J, F.T.C-I, Howrah.

The tenderers should quote their rates in the sealed and closed envelopes after physical inspection of the said fiber cables/ connection and submit the tenders in the Nazareth Department, of the undersigned ~~by~~ 3 P.M of 11.03.2015.

This authority reserves the right to accept or reject any or all the tenders and alter and amend the terms and condition of the tenders without assigning any reason thereof.

Inform.


(Suranjan Kundu)
District Judge, Howrah

Memo No. 79(14)/N

Dated, Howrah 04.03.15

Copy forwarded for information and wide circulation to:-

1. A copy published in Web site No <http://ecourts.gov.in/howrah/home>.
2. The District Magistrate, Howrah
3. The S.P, Howrah
4. The Sabhadhipati, Howrah Zilla Parishad
5. The Mayor, Municipal Corporation, Howrah
6. The Assistant Engineer, P.W.D(Civil) Howrah
7. The Assistant Engineer P.W.D(Electrical) Howrah
8. The CMOH, Howrah
9. The Post Master, Howrah
10. The District Judge, 24 pgs(S) , Alipore.
11. The District Magistrate, 24-Pgs (South) Alipore
12. The District Registrar, 24-Pgs (South) Alipore.
13. The Mayor, Calcutta Municipal Corporation
14. A copy in Notice Board of the Nazareth Department, Civil Court, Howrah.


(Suranjan Kundu)
District Judge, Howrah